

(c) Loss of production of yarn was about 10429 bales per month.

(d) The Mills have since re-opened.

**Forged Passports**

\*482 Shri Hem Barua: Will the Prime Minister be pleased to state

(a) whether it is a fact that some persons using forged passports for going out of India were apprehended recently at the Dum Dum Airport;

(b) if so, the steps so far taken against them;

(c) what is their number, and

(d) whether the source from which these forged passports emanated has been traced?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) to (d) Investigation in this case is still in progress. It appears that a lady intending to leave for the UK was stopped at Dum Dum. The passport she had covered only two children, but three persons tried to go with her.

2 No information of this came to the Ministry as such information is not passed on automatically to the Ministry. It was only when notice of this Question came that enquiries were started. These are being proceeded with.

**केन्द्रीय लोक निर्माण विभाग**

\*483. श्री जगत बर्लन क्या निर्माण, आवास और संभरण मंत्री २३ फरवरी, १९५९ के तारांकित प्रश्न मध्या ५३० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि केन्द्रीय लोक निर्माण विभाग के अवन तथा अन्य निर्माण कार्यों में ठेकेदारी प्रथा को समाप्त करने के प्रस्ताव के तिलचिले में इस बीच और क्या प्रगति हुई है ?

निर्माण, आवास तथा संभरण उपमंत्री (श्री कल्लिब के० चंदा) इस प्रश्न पर विल

मन्त्रालय और योजना आयोग की सलाह से बिन्दार किया जा रहा है और जल्दी फंसला करने की कोशिश की जा रही है।

**Power Alcohol Industry in U.P**

\*484. Shri S. A. Mehdi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that power alcohol industry in Uttar Pradesh is unable to export its surplus products, and

(b) if so the steps taken by Government to help this industry?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir

(b) Assistance is being rendered to prospective exporters for establishing storage installations at port towns so as to facilitate export of alcohol in bulk.

**Hindu and Sikh Shrines in West Pakistan**

\*485. { Shri D. C. Sharma:  
Shri Ajit Singh Sarbadi:  
Shri Damar:  
Shri Daljit Singh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 678 on the 26th February 1959 and state

(a) whether any meeting of the Joint Committee set up for the preparation of lists of Hindu and Sikh religious shrines in West Pakistan has since been held,

(b) if so, the decision taken, and

(c) if the reply to (a) above is in the negative, when it is proposed to be held and what would be the agenda?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) to (c) No meeting of the Indo-Pakistan Joint Committee on shrines

has since been held. An invitation to the second meeting, proposed to be held in New Delhi, was extended to the Government of Pakistan in February, 1958. In spite of several reminders and approaches by our High Commissioner at Karachi, the Government of Pakistan have not so far accepted the invitation to the second meeting.

The following tentative agenda for the second meeting was agreed upon by the Joint Committee at its first meeting held at Karachi on the 24th and 25th February, 1958:

- (i) Pooling of all income of the shrines in each country in a separate account and the utilization of funds in the account for the purpose of maintenance and repairs of the holy places.
- (ii) Posting of Khadims, Sewadars, Pujaris, etc. to look after important shrines in two countries and payment of their expenses from the income of the shrines.
- (iii) Liberalisation of travel and other facilities to pilgrims and pilgrim parties to the holy places in the two countries.

#### Trade Centres for Indian Handicrafts

\*487. { Shri Ram Krishan Gupta:  
Shri A. M. Tariq:  
Shri Damani:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to the Starred Question No. 30 on the 10th February, 1959 and state:

(a) whether the proposal to open Trade Centres at Frankfurt, (West Germany) Los Angeles and New York, with a view to popularising Indian handicrafts has since been finalised; and

(b) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The proposal is still being examined.

#### Sericulture Research Station at Berhampur

\*487. { Shri Subodh Hanada:  
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the scheme for the Development of the Sericulture Research Station at Berhampur in West Bengal has been finalised;

(b) if so, the nature of the development scheme taken in hand;

(c) whether other Research Stations will also be developed in the same way; and

(d) if so, when these will be taken up?

The Minister of Industry (Shri Manubhai Shah): (a) Not yet, Sir.

(b) Does not arise.

(c) and (d). Proposals received from the Governments of Mysore, Assam and Bihar for development of the Sericultural Research Stations in their respective States have already been scrutinized by the Central Silk Board, and suitable financial assistance extended keeping in view the local problems proposed to be tackled in each area.

#### Financial Assistance to Bhutan

\*488. Shri Bhakt Darshan: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1959 on the 16th March, 1959 and state the further progress made so far in connection with the provision of financial assistance to Bhutan?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hasmirika): The financial assistance